

National Company Law Tribunal

Allahabad Bench

CP NO. 117/ND/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE COMPANY: mis dayal Infrastructure Pvt Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rakesh C. Srivastava, Adv.	Adv.	Petitioner	R. Srivastava
2.	Anil Kumar	PCS.		Anil Kumar
3.	M. L. Sharma	Advocate	Respondent	M. L. Sharma

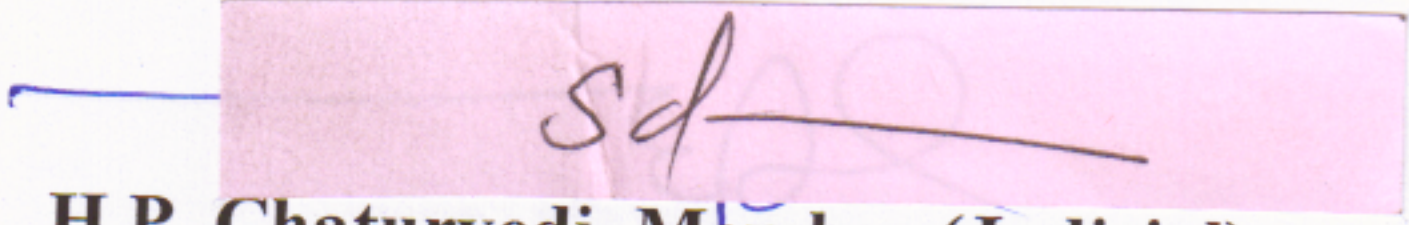
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Parties are represented by their respective counsel. Arguments on behalf of  
respondent are heard and to be continued.

The matter be listed on 13<sup>th</sup> November, 2017.

Dated: 10.10.2017

Typed by  
P.K. Jyoti

  
H.P. Chaturvedi, Member (Judicial)